

Sr.Civil Judge and JMFC, Pavagada
Sri.Hanumanthappa V
Sr.Civil Judge and JMFC, Pavagada
Cause List Date: 03-11-2020

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|--------------------------|--|------------------|---|------------------------------|
| 1 | R.A. 76/2016 (SUMMONS) | | Rameswarappa Vs Ramanjanappa | |
| AMENDMENT | | | | |
| 2 | O.S. 46/2017 (SUMMONS) IA/1/2017 | | K.P.Somashaeskar Vs K.P.Venkatesh | I.R.LAKSHMAIAH |
| AWAIT ORDERS | | | | |
| 3 | M.C. 76/2018 (SUMMONS) | | D.Channakeshava Naika Vs S.Dhanalaxmi | R.N.Bharathi |
| AWAIT RECORDS | | | | |
| 4 | R.A. 100/2019 (SUMMONS) | | S.Lakshminarasappa Vs Ramappa | M.BHAGAVANTHA |
| STEPS | | | | |
| 5 | R.A. 11/2020 (SUMMONS) IA/1/2020 | | B.Sathyannarayana Vs Ballannarayanappa dead by Lr,s | MURALI KRISHNA |
| WRITTEN STATEMENT | | | | |
| 6 | O.S. 31/2020 (SUMMONS) | | U.Hanumantharaya Vs Thippamma | D.PANDU RANGAPPA |
| 7 | EX 24/2018 (NOTICE) | | Nagaraju Vs Basavaraju dead by Lrs | P.S.SHIVAKKUMAR |
| 8 | M.C. 16/2020 (NOTICE) | | Swarroop Vs Smt. Lakshmi Sunitha @ Sunitha | N.NAGENDRA REDDY |
| 9 | M.C. 23/2020 (NOTICE) | | Subramani Vs Anitha | M.NAGENDRAPPA |
| 10 | M.C. 32/2020 (NOTICE) | | Chandrashekar Vs Mamta | P V Yagna narayana sharma |
| STEPS BY | | | | |
| 11 | EX 4/2019 (NOTICE) | | Saraswathamma Vs Gangi Reddy | Krishnareddy P C |
| 12 | M.C. 43/2019 (NOTICE) | | S.Thippeswamy Vs Venkatalakshmi | I.R.LAKSHMAIAH |
| 13 | R.A. 94/2019 (NOTICE) IA/1/2019 IA/2/2019 | | Erappa Vs Anjinappa | M.BHAGAVANTHA |
| 14 | S.C. 17/2020 (APPEARANCE OF PARTY) | | Saraswathamma Vs A.Venkateshulu | Malikarjunaiah RT |

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|---|---|------------------|---|---|
| 15 | O.S. 31/2018 (HEARING) | | Chikka Lakshmana @ B.K.Lakshmana Vs Chalapathi | M.NAGESH |
| 16 | R.A. 21/2019 (HEARING) IA/1/2019 | | Smt. Eramma Vs Erna | M.BHAGAVANTHA |
| 17 | O.S. 28/2019 (HEARING) IA/1/2019 | | S.A.Gangadhara Vs G.Govindappa | M.NAGESH |
| ISSUE ATTACHMENT WARRANT OF MOVABLES/IMMOVEABLES | | | | |
| 18 | O.S. 60/2019 (HEARING) | | T.A.Lingappa Vs Smt. B.N.Arana | P.S.SHIVAKKUMAR |
| MEDIATION | | | | |
| 19 | M.C. 3/2020 (A.D.R.) | | Smt. Lavanya Vs Rajesh | S.R.VENKATARAMAREDDY |
| 20 | M.C. 20/2018 (EVIDENCE) | | G.C.Mahensra Vs H.Ramyashree @ H.Sangeetha | B.G.Gowrishankara |
| 21 | O.S. 26/2018 (EVIDENCE) IA/1/2018 | | Akkaji Vs Ramappa | R.N.Bharathi |
| 22 | G and WC 24/2018 (EVIDENCE) | | G.C.Mahendra Vs H.Sangeetha | Gowrishankar Beerasandra Gangadharaiah |
| 23 | O.S. 23/2019 (EVIDENCE) IA/1/2019 | | Smt. Sanneramma Vs Smt. Parvathamma | M.BHAGAVANTHA |
| 24 | R.A. 13/2018 (ARGUMENTS) IA/1/2018 | | Chief Officer,T.M.C Vs T.R.Ramanjineya | S.R.VENKATARAMAREDDY |
| 25 | R.A. 19/2018 (ARGUMENTS) | | P.S.Shivakumar Vs P.S.Maranna dead by Lrs | VENKATESHAPPA |
| 26 | R.A. 38/2018 (ARGUMENTS) IA/1/2018 | | Venkatavanappa Vs Jayanabi | VENKATESHAPPA |
| 27 | R.A. 70/2018 (ARGUMENTS) IA/1/2018 | | Rama Naik Vs Venkata Naika | MURALI KRISHNA |
| 28 | M.A. 15/2019 (ARGUMENTS) IA/1/2019 IA/2/2019 | | Y.Mylarappa Vs Hanumantharayappa | Muralikrishna (J.M.M) |
| 29 | M.A. 18/2019 (ARGUMENTS) | | Subrayappa Vs Guthinarayanappa | Jayanna |

Case Number

O.S. 84/2016
(EVIDENCE)

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Sr.Civil Judge and JMFC,Pavagada
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|---------|--|------------------|--|---------------------|
| 30 | O.S. 84/2016 (EVIDENCE) | | G.Pruthviraj Vs Smt. Leelamma | |
| 31 | O.S. 14/2019 (EVIDENCE) | | Smt. T. Kamala Vs D.Shivalingappa | S.N.MURALIDHARA |
| 32 | M.C. 38/2019 (EVIDENCE) | | Smt.Kavitha Vs Lokesh | R.T.Mallikarjunaiah |
| 33 | O.S. 59/2019 (EVIDENCE) IA/1/2019 | | Smt. Indiramma Vs Govinda reddy | P.V.YAGNANARAYANA |
| 34 | O.S. 64/2019 (EVIDENCE) IA/1/2019 | | Vijaya Bank Now Bank of Baroda, Vs K.Thirupathaiiah | P.V.YAGNANARAYANA |
| 35 | O.S. 66/2019 (EVIDENCE) | | N.V.Srinivasa Murthy Vs N.Venkatachalapathy | P.V.YAGNANARAYANA |
| 36 | O.S. 71/2019 (EVIDENCE) IA/1/2019 | | Smt. Akkamma Vs Smt. Gundamma | P.V.YAGNANARAYANA |
| 37 | R.A. 91/2019 (ARGUMENTS) IA/1/2019 | | Smt. Sharadamma Vs Eramma | V.SREERAMA |
| 38 | R.A. 72/2019 (JUDGEMENT) IA/1/2019 | | Durgamma Vs Nadipakka | P.S.SHIVAKKUMAR |

Pr.CIVIL JUDGE AND JMFC, PAVAGADA
Sri.Bharath Yogeesh Karagudari
ADDL. CIVIL JUDGE AND JMFC
Cause List Date: 03-11-2020

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|---|--|------------------|---|---------------------|
| 02.45 PM to 05.45PM | | | | |
| 1 | O.S. 120/2016 (EVIDENCE) IA/1/2016 | | Lakshamma Vs K.N.Narayana | ADINARAYANA RAO |
| CROSS EXAMINATION OF DW | | | | |
| 2 | O.S. 362/2014 (EVIDENCE) IA/1/2014 | | Girjamma Vs Govindappa | K.S.N. |
| 3 | O.S. 256/2015 (EVIDENCE) IA/1/2015 | | MUTHYALAMMA Vs HANUMANTHAPPA | R.N.BHARATHI |
| FURTHER EVIDENCE FOR DEFND | | | | |
| 4 | O.S. 370/2015 (EVIDENCE) IA/1/2015 | | RAYANNA Vs LAKSHMI NARASAPPA | ADINARAYANA RAO |
| FURTHER EVIDENCE FOR PLNTF | | | | |
| 5 | O.S. 78/2016 (EVIDENCE) IA/2/2016 IA/1/2016 | | Hanumanthareddy Vs Chinnamallakka @ Mallakka | S.V.RAGHU |
| 6 | O.S. 50/2015 (JUDGMENTS) IA/1/2015 | | R.ANJALIAH Vs H.NARAYANA | S.N.MURALIDHARA |
| 7 | O.S. 72/2015 (JUDGMENTS) IA/1/2015 | | HANUMAKKA Vs SMT.NAGAMMA | SRI.R.RANGANATHAPPA |
| 8 | EX 29/2014 (HEARING ON IA) | | Nagamma Vs Hanumanthareddy | R.V |
| 9 | O.S. 74/2015 (HEARING ON IA) IA/1/2015 | | N.M.OBANNA Vs NINGAPPA | P.H.SUBRAMANYA |
| 10 | O.S. 184/2016 (HEARING ON IA) | | Nanjundappa Vs Devendra | P.V.YAGNANARAYANA |
| 11 | O.S. 388/2016 (HEARING ON IA) IA/1/2016 | | Rangappa Vs Nagendrappa and others | Rajanna |
| 12 | O.S. 336/2017 (HEARING ON IA) IA/2/2017 IA/1/2017 | | Siddagangamma Vs Sanjeevappa | K.N.Jayaramu |
| Cases listed below are adjourned due to Covid 19 | | | | |
| 13 | O.S. 44/2019 (ORDERE ON IA) IA/1/2019 | 09-11-2020 | G.Venugopal Vs M.Chinnappa reddy | P.V.YAGNANARAYANA |
| 14 | O.S. 20/2020 (HEARING ON IA) IA/1/2020 | 09-11-2020 | T.V Jagannatha Vs E.V Shreedhar | M Bhagavantha |

Prl.CIVIL JUDGE AND JMFC, PAVAGADA
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ADDL. CIVIL JUDGE AND JMFC
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| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|---|-------------------------------------|------------------|--|----------------------|
| 02.45 PM to 05.45PM | | | | |
| 1 | Crl.Misc. 155/2016 (HEARING) | | SMT. MAMATHA Vs HANUMANTHA | N.NAGENDRA REDDY |
| 2 | C.C. 494/2013 (callon) | | Y.N.HOSAKOTE PS Vs 2.NAGABHUSHANA @ BHUSHAPPA | |
| 3 | C.C. 196/2020 (JUDICIAL CUSTODY) | | Thirumani Police Station Vs Muthyalamma | APP |
| Cases listed below are adjourned due to Covid 19 | | | | |
| 4 | C.C. 352/2019 (SUMMONS) | 21-12-2020 | Thirumani Police Station Vs Obalesh | APP |
| 5 | Crl.Misc. 161/2020 (callon) | 21-12-2020 | Kashappa Vs The Deputy Tahasildhar | P.V.YAGNANARAYANA |
| 6 | C.C. 552/2019 (HBC) | 21-12-2020 | Y.N.Hosakote Police Station Vs Karegowda | APP |
| 7 | P.C.R. 29/2020 (Sworn Statement) | 21-12-2020 | Saritha . S.M Vs Venkatesh. K.P | N.NAGENDRA REDDY |
| 8 | C.C. 260/2017 (SUMMONS) | 22-12-2020 | Thirumani PS Vs Ambareeshanaik | |
| 9 | P.C.R. 55/2019 (SUMMONS) | 22-12-2020 | S. Gangadhara Vs Dr. N. Malathesha Gattmane | S.N.MURALIDHARA |
| 10 | P.C.R. 31/2020 (FIRST HEARING) | 22-12-2020 | T.N Badrinath Vs Basavaraju .B.N | I.S.AKALAPPA |
| 11 | C.C. 663/2019 (RE-ISSUE SUMMONS) | 22-12-2020 | Y.N.Hosakote Police Station Vs Hanumantharayudu @ Seepri Hanumantharayudu | APP |
| 12 | Crl.Misc. 226/2017 (SUMMONS) | 23-12-2020 | Jayamma Vs Doddanagappa | ANJINIAIAH |
| 13 | C.C. 225/2020 (SUMMONS) | 23-12-2020 | Y.N.Hosakote Police Station Vs Hanumappa | APP |
| 14 | C.C. 560/2018 (callon) | 23-12-2020 | Lakshminarayanareddy Vs R.Anandan | N.NAGENDRA REDDY |
| 15 | C.C. 2/2019 (SUMMONS) | 24-12-2020 | Thippeswamy A Vs G. Nagappa | S.R.VENKATARAMAREDDY |

Prl.CIVIL JUDGE AND JMFC,PAVAGADA
Sri. Jagadeesh Biserotti
PRL. CIVIL JUDGE AND JMFC
Cause List Date: 03-11-2020

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|---|--|------------------|--|---------------------|
| 02.45 PM to 05.45PM | | | | |
| 1 | EX 4/2003 (NOTICE) | | Doddaramappa Vs | SRI.M.N.ADVOCATE |
| 2 | O.S. 221/2020 (HEARING) IA/1/2020 | | I.Pathalingappa Smt. Anjamma Vs | R.T.MALLIKARJUNAIAH |
| 3 | O.S. 277/2008 (OBJECTION) | | Smt. Gangerajamma CHICKANNA Vs | SRV |
| 4 | O.S. 325/2013 (HEARING ON IA) IA/1/2013 | | Y.S.ESWARA SETTY G.VEDAVATHI Vs | M.NAGENDRAPPA |
| 5 | O.S. 301/2016 (OBJECTION) | | G.N.NAGARAJ Sannamallappa Vs Padajalappa | D.V.SHESHADRI |
| 11.00 AM to 02.00PM | | | | |
| 6 | O.S. 308/2001 (EVIDENCE) | | Anitha alias Thulasi Vs Rajagopala | SRI.M.NAGENDRAPPA |
| 7 | FDP 5/2007 (EVIDENCE) | | A.D.Kadarappa Vs Maraiah | |
| 8 | O.S. 15/2014 (EVIDENCE) | | LEELAVATHI Vs MALLAPPA | R.Venkatesh |
| 9 | O.S. 57/2014 (EVIDENCE) IA/1/2014 | | BHEEMAPPA Vs V.MASHESH BABU | ANJANEYA |
| 10 | O.S. 75/2014 (EVIDENCE) IA/1/2014 | | G.RAVI PRAKASH Vs DASANNA | R.V |
| 11 | O.S. 79/2014 (EVIDENCE) | | CHITTA NAYAKA Vs NAGAMMA | A.N.R |
| 12 | O.S. 251/2013 (DEFENCE EVIDENCE) IA/1/2013 | | V.Krishna Rao Vs Venugopala Reddy @ Chakkara Reddy | R.H. |
| Cases listed below are adjourned due to Covid 19 | | | | |
| 13 | O.S. 137/2018 (EVIDENCE) IA/1/2018 | 11-11-2020 | C.Y. Pandurangappa Vs Anusuyamma | Mallikarjunaiah RT |
| 14 | Misc 1/2019 (NOTICE) | 21-11-2020 | K.R.Shakeel Nawaz Vs R.H.Abdul Zabbar Seb Dead by Lrs. Ia.Chayadevi | P.S.SHIVAKKUMAR |

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 PRL. CIVIL JUDGE AND JMFC
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|---------|--|------------------|---|--------------------------------|
| 1 | CrI.Misc. 322/2019 (NOTICE) | | Smt. Shankunthamma Vs Chandrasekhar | K.S.NAGARAJ |
| 2 | CrI.Misc. 172/2020 (NOTICE) | | T.Subramanyam Vs The Chief Officer | N.R.BALAKRISHNA |
| 3 | C.C. 431/2013 (EVIDENCE) | | PAVAGADA.PS Vs VENKATAPATHI | M B |
| 4 | C.C. 671/2014 (EVIDENCE) | | PAVAGADA P S Vs RAVIPRAKASH | |
| 5 | C.C. 829/2015 (EVIDENCE) | | STATE Vs THIRUPAL | |
| 6 | CrI.Misc. 419/2014 (ARGUMENTS) | | Manjula Vs PANDURANGAPPA | ADINARAYANA RAO. |
| 7 | C.C. 1168/2014 (ARGUMENTS) | | PAVAGADA.PS Vs PALASHIVA | |
| 8 | CrI.Misc. 187/2020 (FIRST HEARING) 1A/1/2020 | | Smt. Chandrakala Vs Sri. Shankaraiah D.A. | Mr. SHASHIKIRAN.C. REDDY |
| 9 | C.C. 308/2010 (NBW ISSUED) | | Pavagad P.S. Vs Krishanappa | |
| 10 | C.C. 309/2010 (NBW ISSUED) | | Pavagada P.S. Vs Krishnappa | |
| 11 | C.C. 310/2010 (NBW ISSUED) | | Pavagad P.S. Vs Ramanalaka | |
| 12 | C.C. 306/2011 (NBW ISSUED) | | EXCISE.P.S.SIRA Vs GURUMURTHY | |
| 13 | C.C. 399/2013 (NBW ISSUED) | | PAVAGADA P.S Vs ASWATHAPPA | |
| 14 | C.C. 437/2013 (NBW ISSUED) | | ARASEKERE P.S. Vs VENKATAPATHI | |
| 15 | C.C. 438/2013 (NBW ISSUED) | | ARASEKERE P.S. Vs VENKATAPATHI | |

PrI.CIVIL JUDGE AND JMFC, PAVAGADA

Sri. Jagadeesh Biserotti

PRL. CIVIL JUDGE AND JMFC

Cause List Date: 03-11-2020

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| 16 | C.C. 470/2014 (NBW ISSUED) | | PAVAGADA P.S Vs SREERAMAPPA | |
| 17 | CrI.Misc. 112/2020 (Paper puplication draft) | | V.Mallikarjuna Vs The Chief Officer | V.D.Venkataswamy |
| 18 | CrI.Misc. 113/2020 (Paper puplication draft) | | V.Mallikarjuna Vs The Chief Officer | V.D.Venkataswamy |
| Cases listed below are adjourned due to Covid 19 | | | | |
| 19 | CrI.Misc. 188/2020 (FIRST HEARING) | 21-11-2020 | Shanthamma Vs Putta Narasappa | I.S Akkalappa |
| 20 | C.C. 46/2018 (SUMMONS) | 01-12-2020 | Pavagada Police Station Vs Pallaya Tirupalanaik | |
| 21 | C.C. 317/2018 (SUMMONS) | 01-12-2020 | Pavagada Police Station Vs Aravindakumar H.Radder | |
| 22 | C.C. 425/2018 (SUMMONS) | 01-12-2020 | Pavagada PS Vs Krishnanaik | app |
| 23 | C.C. 435/2018 (SUMMONS) | 01-12-2020 | Pavagada Police Station Vs Gangadhara | app |
| 24 | C.C. 459/2018 (SUMMONS) | 01-12-2020 | Pavagada Police Station Vs Muthyali | app |
| 25 | C.C. 680/2018 (SUMMONS) | 01-12-2020 | Pavagada Police Station Vs Bhagirath Nayak | APP |
| 26 | C.C. 728/2018 (SUMMONS) | 01-12-2020 | Pavagada Police Station Vs Mahamd | APP |
| 27 | C.C. 750/2018 (SUMMONS) | 01-12-2020 | Pavagada Police Station Vs Ramesha | APP |
| 28 | C.C. 753/2018 (SUMMONS) | 01-12-2020 | Arasikere Police Station Vs Marappa | APP |
| 29 | C.C. 289/2019 (SUMMONS) | 01-12-2020 | Arasikere Police Station Vs Devaraja | APP |
| 30 | C.C. 379/2019 (SUMMONS) | 01-12-2020 | Pavagada Police Station Vs Rajesh | APP |